

HIGH COURT OF KARNATAKA DHARWAD BENCH

**MODIFICATION OF SITTINGS OF HON'BLE JUDGES WITH
SUBJECTS ASSIGNED TO THEIR LORDSHIPS WITH EFFECT
FROM MONDAY THE 30TH MAY 2022**

PART A

Sl. No.	SITTINGS AND SUBJECTS	REMARKS
1	Hon'ble Mr. Justice Krishna S. Dixit (Wednesday and Thursday at 2.30 PM) Miscellaneous First Appeals (MV and WC/ECA) - Admissions and Final Hearing Specially assigned cases	Physical hearing / Video Conferencing (optional)
2	Hon'ble Mr. Justice P.Krishna Bhat (Wednesday and Thursday at 2.30 PM) Miscellaneous First Appeals (MV and WC/ECA) - Admissions and Final Hearing Specially assigned cases	Physical hearing / Video Conferencing (optional)

PART B

The Hon'ble Judges sitting in Division Bench will take up matters whenever Their Lordships sit single.

Sl. No.	Name of the Hon'ble Judge
1	Hon'ble Mr. Justice Krishna S. Dixit Miscellaneous First Appeals (MV and WC/ECA) - Admissions and Final Hearing
2	Hon'ble Mr. Justice P.Krishna Bhat Miscellaneous First Appeals (MV and WC/ECA) - Admissions and Final Hearing

By Order of Hon'ble The Chief Justice

**Sd/-
(Jaishankar)
Registrar (Judicial)**

Date:27.05.2022

High Court of Karnataka
Bengaluru,
Dated: 26th May 2022

NOTIFICATION NO. HCDB – 89 / 2022

In modification of earlier Notification No.HCDB–82/2022, dated 21st April 2022, the sittings of the Hon'ble Judges in the Court Halls of Dharwad Bench from Monday the 30th May 2022 are arranged as mentioned below:

Sl. Nos.	Name of the Hon'ble Judge	Court Hall Nos.
1	Hon'ble The Chief Justice	1
2	Hon'ble Mrs. Justice K.S.Mudagal	2
3	Hon'ble Mr. Justice Krishna S. Dixit	3
4	Hon'ble Mr. Justice R.Devdas	4
5	Hon'ble Mr. Justice K.Natarajan	5
6	Hon'ble Mr. Justice Pradeep Singh Yerur	6
7	Hon'ble Mr. Justice E.S.Indiresh	7
8	Hon'ble Mr. Justice V.Srishananda	8
9	Hon'ble Mr. Justice P.Krishna Bhat	9
10	Hon'ble Mr. Justice M.G.S.Kamal	10

By Order of Hon'ble The Chief Justice

**Sd/-
(Jaishankar)
Registrar (Judicial)**

Date:26.05.2022

HIGH COURT OF KARNATAKA DHARWAD BENCH

**MODIFICATION OF SITTING OF HON'BLE JUDGE WITH
SUBJECTS ASSIGNED TO HIS LORDSHIP WITH EFFECT
FROM MONDAY THE 30TH MAY 2022**

Sl. No.	SITTINGS AND SUBJECTS	REMARKS
1	<p>Hon'ble Mr. Justice E.S.Indiresh</p> <p>Regular Second Appeals - Admissions, Orders and Final Hearing</p> <p>Regular First Appeals - Admissions, Orders and Final Hearing</p> <p>Miscellaneous Second Appeals - Admissions, Orders and Final Hearing</p> <p>RPFC, HRRP, LRRP, TOS, Probate & Succession Matters - Admissions, Orders and Final Hearing</p> <p>Intellectual Property Rights Cases including Referred original suits - Admissions, Orders and Final Hearing</p> <p>Execution First Appeals & Execution Second Appeals - Admissions, Orders and Final Hearing</p> <p>All Civil matters (Single Judge) not assigned to any Court - Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p align="center">Physical hearing / Video Conferencing (optional)</p>

By Order of Hon'ble The Chief Justice

**Sd/-
(Jaishankar)
Registrar (Judicial)**

Date:26.05.2022